

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:1286  
ANSWERED ON:13.08.2013  
SETTING UP OF PROCESSING BOARDS  
Ram Shri Purnmasi

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Government has any proposal to set up National Meat and Poultry Processing Board and Indian Board of Grapes Processing;
- (b) if so, the details thereof; and
- (c) the time by which the said boards are likely to be set up?

**Answer**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) to (c): Government has set up the National Meat and Poultry Processing Board (NMPPB) at New Delhi. The Board was notified in the Gazette of India Extraordinary vide Notification No.127 dated 20th January, 2009 and registered on 26th March, 2009 under Societies Registration Act, 1860.

Government has also set up the Indian Grape Processing Board (IGPB) at Pune, Maharashtra registered under the Societies Registration Act, 1860. The IGPB has been notified in the Gazette of India Extraordinary vide Notification No.169 dated 22nd January, 2009.